

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.171/ 2017	-	For compl- iance	209(1) / 209(3)	Schneider Electric IT Business India Pvt. Ltd. & 3 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

22) DEVIKA SATYANARAYANA All Applicants
9620698482

For the Court

ORDER

Orders Complied. Final orders pronounced
vide separate order.

Ashok Kumar Mishra
Member (T)

Shri Ratakonda Murali
Member (J)